

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

EXCISE Appeal No. 11123 of 2015

(Arising out of OIO-VAD-EXCUS-001-APP-60-2015-16 dated 29.04.2015 passed by
Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

SOLACE ENGINEERING P LTD

...Appellant

A-1, VIJAY INDUSTRIAL ESTATE,
VADODARA-PADRA ROAD, AT-SAMIYALA,
VADODARA-GUJARAT

VERSUS

C.C.E. & S.T.-VADODARA-I

...Respondent

1ST FLOOR...CENTRAL EXCISE BUILDING,
RACE COURSE CIRCLE, VADODARA, GUJARAT-390007

APPEARANCE:

Shri Mrugesh Pandya, Advocate appeared for the Appellant
Shri Tara Prakash, Deputy Commissioner (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C. L. MAHAR**

DATE OF HEARING: 11.07.2023
DATE OF DECISION: 10.11.2023

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 809 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C.L. MAHAR)
MEMBER (TECHNICAL)**